

Insolvency and Bankruptcy Board of India

27th Basic Workshop for Insolvency Professionals, in Virtual Mode

21st March, 2023 (Tuesday)

The Insolvency and Bankruptcy Board of India (IBBI) is conducting a one-day Basic Workshop on Insolvency and Bankruptcy Code, 2016, on 21st March, 2023 (Tuesday), from 10:30 AM to 05:30 PM in Virtual Mode, for the Insolvency Professionals, **who are registered with IBBI.**

The Basic Workshop aims at delivering **fundamental level learning** through virtual mode. The workshop will cover the overview of the evolving jurisprudence under the Code, prepacks insolvency resolution process, insolvency resolution of personal guarantors to corporate debtors and code of conduct for IPs.

Since the number of seats available for the Workshop are limited, the intake of the participants shall be **on first come first serve basis** and is limited to 100, as per IBBI's Continuing Professional Education Guidelines, 2020. Eligible, registered IPs who are interested in attending the Workshop may submit their request at:

<https://docs.google.com/forms/d/1oXe9fu41v0BLOLtDjrdVsJCtL2-tWCa4THJjku5WluU/edit>

IPs attending the Workshop will be entitled for CPE Credit Hours, as per extant guidelines.

Last date for registration: 17th March, 2023.
